Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 2 of 2013

Dated : 10th May, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Haryana Vidyut Prasaran Nigam Ltd. ... Appellant(s)

Versus

Haryana Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Ms. Swagatika Sahoo with
Mr. S.K. Aggarwal &
Mr. Pushpendra Singh (Rep.)
Counsel for the Respondent(s): Ms. Shikha Ohri for HERC

ORDER

We have heard the learned counsel for the parties. Written Submissions have already been filed by the Respondent No.1-Commission.

The learned counsel for the Appellant is directed to file the Written Submissions on or before 20.05.2013 after serving copy on the other side.

Post the matter for Reporting Compliance on ***22.05.2013.***

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/pg